

**CT. C. NO. 39/2019  
LT. COL. PRAKASH GOSWAMI V. MOHAMMAD NIZAMUDDIN  
& ANR**

**04.08.2020**

**Present:** Complainant in person.

It is submitted by the complainant that he is ready with the arguments.

However, file is not available with me. Ahlmad is directed to get the file scanned and provide a copy to me. He is directed to send a written request in this regard to the concerned branch.

Put up for scanning of file and further proceedings on **22.08.2020**.

  
**(RAKESH KUMAR SHARMA)  
SPECIAL JUDGE (PC ACT), CBI-06  
ROUSE AVENUE COURTS, DELHI  
04.08.2020**